ed in the 'Hindustan Standard' of 17th November, 1974 to the effect that the West Bengal Government is seriously concerned at the reports that senior officials belonging to West Bengal and posted in different Central Government offices within the State have either been reverted to junior posts or transferred to other States; and that the local people despite their requisite qualifications are not getting employment in Central Government public undertakings located in the State; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) and (b) No reference haa been received from the Government of West Bengal in this regard

Activities of Mizos

*477. SRHI N. R CHOUDHURY: SHRI SARDAR AMJAD ALI: SHRI RISHI KUMAR MISHRA: SHRI HARSH DEO MALAVIYA: DR. R. K. CHAKRABARTI:

WiH the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the outlawed Mizo National Front has recently distributed objectionable literature in Mizo-
- (b) whether it is a fact that China-trained Mizo rebels with modern arms have built up many hideouts in the Arakans hills of Burma; and
- (c) if so, what steps Government have taken to check the activities of the Mizo rebels?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): (a) According to the Government of Mizoram, some cyclostyled pamphlets of an objectionable nature purporting to have been issued by the 'Mizo National Front' were found in circulation in Mizoram in May, 1974.

(b) Government have no such definite information.

to Questions

(c) The Mizoram Administration have issued orders under section 95 Cr. P.C. forfeiting the objectionable literature found in circulation. Security operations in Mizoram have been tightened and continuous vigilance is being maintained against unlawful activities of this underground

Equipment manufactured by I.T.I., **Bangalore**

'478. SHRI B. P. NAGARAJA MUR-THY:

SHRI B. RACHAIAH:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it is a fact that the Indian Telephone Industries, Bangalore, is faced with accumulation of stocks as the Posts and Telegraphs Department is not having adequate budgetary provision to buy the equipment manufactured by the ITI;
- (b) if so, what are the details thereof; and
- (c) what steps Government have taken in the matter?

THE MINISTER OF COMMUNICA-TIONS (DR. SHANKAR DAYAL SHAR-MA) : (a) No Sir.

- (b) and (c) Do not arise.
- ♦479. {Transferred to the 10th December. 1974.}

Demonstration by Muslims in Gujarat

- *480. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some mem bers of the Muslim Community of Gujarat staged a demonstration on 6th September, 1974 at the residence of the Governor and submitted a representation for redressal of their grievances; and
- (b) if so, the details thereof and the ac tion Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) and (b) According to information received from the Government of Gujarat, a procession was taken out on 6th September, 1974. A few representatives presented a memorandum to the Governor demanding, *inter-alia*, judicial inquiry into certain communal incidents which had taken place in the State, imposition of punitive tax on non-Muslims, implementation of the recommendations of the Reddy Commission, provision of adequate facilities for prayers, mosques and grave yards and improvement of employment and other opportunities for Muslims. The demands have been examined, carefully by the State Government. They have instituted administrative/magisterial inquiries nnd do not consider it necessary to have judicial inquiries into any incident. They also do not see any justification for imposition of punitive tax on non-Muslims. The recommendations of the Reddy Commission have been accepted by the State Government and are being implemented. Suitable facilities for mosques, graveyards and for holding prayers exist. A high power Committee has bcsn constituted by the State Government to examine the problems of minorities and to take measures for improvement in their social, educational and economic conditions. A suitable reply is being sent by the State Government to the deputationists.

देश में विव्युत्-उत्पादन
*481. श्री जगदीश प्रसाव साधुर:
श्री सुब्रमण्यम् स्वामी:
श्री औहम प्रकाश त्यागी:
हा. राम कृपाल सिंह:

क्या कर्जा मंत्री यह बताने की कृपा करींगे किः

(क) गत तीन वधीं के दाँरान प्रत्यंक राज्य में विद्युत् उत्पादन को बढ़ाने के तिये नये तापीय, जल और आध्विक विद्युत् केन्द्र स्थापित करने के सम्बन्ध में कितनी प्रगति हुई हैं; (ख) आगामी तीन वर्षां के लिये इन योज-नाओं का, राज्यवर, ब्यॉरा क्या हाँ, ऑर

(ग) सरकारी तथा गॅर-सरकारी क्षेत्रों के कॉन-कॉन से विजली घर अपनी क्षमता के 50 प्रतिशत से कम विद्युत् उत्पादन कर रहें हैं?

t[Power generation in the country

481. SHRI O. P. TYAGI:

SHRI JAGDISH PRASAD MA-THUR : SHRI SUBRAMANIAN SWAMY: DR. RAMKRIPAL SINHA :

Will the Minister of ENERGY be pleased to state :

- (a) the details of the progress made in installing new thermal, hydro and nuclear power stations for accelerating power generation in each State during the last three years;
- (b) the details of these schemes, Statewise, for the next three years; and
- (c) the names of the power houses in public and private sectors which are working below 50 per cent of their capacity?]

कर्जा मंत्री (श्री के. सी. पन्त) : (क) से (ग) विवरण सभा पटल पर रखा जाता हूँ।

विवरण

- (क) इस स्चना को दिखाने वाला उपबंध-1 सभा पटल पर खा जाता है।
- (ख) इस स्चना को दिखाने वाला उपबंध-2 सभा पटल पर रखा जाता हैं।
- (ग) 50 प्रतिशत से कम संयंव गुणांक पर कार्य कर रहे ताप विद्युत् केन्द्रों को दिखाने बाला उपबंध-3 सभापटल पर रखा जाता हैं। जहां तक जल विद्युत् केन्द्रों का संबंध हैं, ऐसा कोई केन्द्र नहीं हैं, जिसने अभिकल्प कार्ति शक्यता के 50 प्रतिशत से कम उत्पादन किया हैं।

1' [] English translation.